

**NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT

10.30 AM ON 24th Feb 2021

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/11/KOB/2019
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	A.K MANSOOR
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD & 4 OTHERS

Counsel for the petitioner(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Counsel for the Respondent(s):

Name of Counsel	Designation	Phone No.	Email	Signature

Office Notes**Video Conference****24th Feb 2021****ORDER****TCP/11/KOB/2019**

Learned counsel for the Petitioner Shri A.M.Sridharan as well as learned counsel for the R2, R3 & R5 Shri Ramalingam and learned counsel for R1 & R4 Shri Muralikrishnan appeared through VC.. List on **24.03.2021** along with TCP/8/KOB/2019.

Sd/-

Ashok Kumar Borah
Member (Judicial)

